



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 29.11.2023

NOTICE

Please take notice that the following matter listed in Court-III on 30.11.2023 will not be taken up. The next date will be notified later.

| S. No. | Case No. | Name of the parties | Counsel for Appellants | Counsel for Respondents |
|--------|--|--|--|--|
| 1. | Competition App. (AT) No. 25 of 2020 (PH) | Next Radio Ltd. Vs. Competition Commission of India & Ors. | Abhishek Malhotra Srishti Gupta | Shama Nargis Anirudh Bakhru-R1 Rajat Krishna Shruti Sharma-R2 Vijay Joshi-R3 Davander Prasad, Dy. Director Law CCI Shweta Gupta |

By order of Hon'ble Chairperson

-Sd/-

Registrar